



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. : IA/218/2018
PETITION NUMBER : TCP/234/2017
NAME OF THE PETITIONER(S) : JEEVAN TELECASTING CORPORATION LTD
NAME OF THE RESPONDENT(S) : JACOB THOMKUZHY
UNDER SECTION : RULE 11

S.No.	Name (in Capital)	Represented by	Signature
1)	K. Manoj Kumar	Pethar	
2.	Dr. R. S. Ramesh Chandra, P.C.S. S. Manjula Devi, ADV For RSR & Co	Applicants/ For Respondents	

ORDER

Counsel for both the parties are present. Put up along with TCP/234/2017 on
14.08.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk